

In the following 18 Applications for Certified Copies, despite notice dated 08-Mar-2021, applicants have failed, either to make payment of deficit charges or to remove office objections, as the case may be, on or before last date 20-Mar-2021 and therefore, the said applications are hereby rejected, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-22-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201908288	Adv. Swapnil Mhatre for Plaintiff	5026-2007 (34)
2	U-202000096	Yogesh Naido Adv. for Plaintiff	9875-1990 (13)
3	U-202000774	Dilip A. Thorat Adv. for Plaintiff	2511-2010 (31)
4	U-202001855	Fatima Lakdawala Adv. for Def.	7284-2004 (13)
5	U-202001883	Pawan K. Pandey & Association Adv. for Plaintiff	492-2009 (Record Dept.)
6	U-202001913	Imaran Babar Khan (Third Party Application)	361-1969 (Record Dept.)
7	U-202001962	M/s. Harakhchand & Co. Adv. for Def. NO. 1 (a) to 1 (e)	5604-2007 (13)
8	U-202002125	Mulla & Mulla & Craigie Blunt & Caroe	8953-1992 (13)
9	U-202002550	Vallabh Parmar Adv. for Applicant	5190-1978 (Record Dept.)
10	U-202002675	Swatesh Tripathi	3585-2010 (33)
11	U-202002750	Adv. M/s. Purnanand & Co.	8161-1994 (13)
12	U-202002751	M/s. Purnanand & Co. Adv. for Respondent No. 1	8161-1994 (13)
13	U-202002752	M/s. Purnanand & Co. Adv. for Def. No. 11	8161-1994 (13)
14	U-202002883	Ramesh S. Palav Adv. for Plaintiff	2676-2010 (14)
15	O-201902139	Arvind Antu Taral Adv for Plaintiffs	3516-2012 (13)

16	O-202001118	V. Kadam Adv. for Plaintiff	1323-2020-SUMMARY SUIT (28)
17	O-202001227	Diwakar Dwivedi Adv. for Plaintiff	9522-1999 (Record Dept.)
18	O-202100216	Nilesh Raghunath Sonone	7543-1997-SUMMARY SUIT (13)